

OFFICE OF THE PR.DISTRICT & SESSIONS JUDGE JAMMU

No: 2530-33 PDSS/5 Dated: 14/9/21

CIRCULAR

It has been observed that the monthly work done statements of Civil & Criminal are not being submitted to this office in time, due to such practice, the office is facing hardships to submit the consolidate data to Hon'ble High Court in time. It is also observed that some of the Judicial Officers do not pay due care before submitting the statements regarding the disposal and pendency of the Civil & Criminal cases more than 5 years old.

Therefore, all the Judicial officers of District Jammu are requested to submit the hard copy of monthly Civil & Criminal work done statements by 1<sup>st</sup> of every month and to take due care regarding the data for disposal and pendency of the cases more than 5 years old cases.

  
(M.L. Manhas)

~~Pr. District & Sessions Judge~~

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Jammu~~

Copy of the above forwarded to:

1. All Judicial Officers of District Jammu for information.
2. Incharge e-Court for uploading the same on the website.
3. Office file.

  
Pr. District & Sessions Judge  
Jammu

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